

Rajya Sabha, at its sitting held on the 12th March, 1974, agreed without any amendment to the Esso (Acquisition of Undertakings in India) Bill, 1974, which was passed by the Lok Sabha at its sitting held on the 5th March, 1974".

**PUBLIC ACCOUNTS COMMITTEE**  
NINETY-EIGHTH REPORT

**SHRI JYOTIRMOY BOSU** (Diamond Harbour) I beg to present the Ninety-eight Report of the Public Accounts Committee on the action taken by Government on the recommendations contained in their Ninetieth Report on the Report of the Comptroller and Auditor General of India for the year 1970-71, Union Government (Civil), Revenue Receipts, relating to Union Excise Duties

13 12 hrs

**STATEMENT RE LEVY IMPOSED BY COTTON TEXTILES EXPORT PROMOTION COUNCIL ON YARN EXPORT**

**MR SPEAKER.** Prof Chattopadhyaya

**THE MINISTER OF COMMERCE (PROF D. P. CHATTOPADHYAYA):** Mr Speaker, Sir, on the 25th February, 1974, hon. Member, Shri Madhu Limaye, referred to the charge of....

**MR. SPEAKER:** In order to save time, he may lay it on the Table.

**PROF. D. P. CHATTOPADHYAYA:** I lay the statement on the Table.

**Statement**

On 25-2-1974 Hon'ble Member Shri Madhu Limaye, referred to the charge of Rs. 1/- per kg. recently imposed by the Cotton Textiles Export Promotion

Council on export of cotton yarn and questioned the Council's competence in levying this charge. The Cotton Textiles Export Promotion Council (Texprocl) is a body sponsored and recognised by Government as an export promotion agency. The Council has been providing useful service to exporters of cotton textiles by disseminating market intelligence and negotiating bulk orders. The Council has also been regulating exports of cotton textiles to quota countries so as to ensure that quota levels are not exceeded and maximum foreign exchange realisation is achieved within the limited quantum of export admitted by individual importing countries. It stands to the Council's credit that in the last three years exports of cotton textiles have risen very substantially as seen from the following figures

Year	Value (In crores of Rs.)
1971	110
1972	150
1973	194

As the Hon'ble Member may be aware, in 1972 the Texprocl entered into a conversion deal with Messrs. EXPORTLJON of USSR whereby 20,000 tonnes of cotton were to be supplied by Messrs EXPORTLJON and 127 million sq metres of fabrics and 4488 million pieces of towels were to be supplied by the Council. On account of the changes in the market position of cotton and cotton cloth within the country, this conversion deal has resulted in a substantial loss to the Council.

It is understood that the Council has levied a charge of Rs 1/- per kg. of yarn exported, with effect from December, 1973, to make up a portion of the loss sustained. In view of the services being rendered by the Council to the exporting community and the need to maintain the Council's financial viability, Hon'ble Members will agree